

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

~~NEW~~ BOMBAY BENCH

O.A. No. 967/92
T.A. No. ----

198

DATE OF DECISION 2-11-1992

L.S.Meena Petitioner

Mr.G.S.Walia Advocate for the Petitioner(s)

Versus

Union of India and one another Respondent

Mr.J.G.Sawant Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. Justice S.K.Dhaon, Vice-Chairman

The Hon'ble Mr. Ms.Usha Savara, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

ND

MD

(S.K.DHAON)

(3)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.967/92

L.S.Meena,
C/o.Shri G.S.Walia,
Advocate,
High Court,
16-Maharashtra Bhavan,
Bora Masjid Street,
Fort, Bombay - 400 001. .. Applicant

-versus-

1. Union of India
through
General Manager,
Central Railway,
Bombay V.T.
Bombay 400 001.
2. Chief Claims Officer/
Chief Commercial Manager,
Central Railway,
Bombay V.T.
Bombay - 400 001. .. Respondents

Coram: Hon'ble Shri Justice S.K.Dhaon,
Vice-Chairman.

Hon'ble Ms. Usha Savara, Member(A)

Appearances:

1. Mr.G.S.Walia
Advocate for the
Applicant.
2. Mr.J.G.Sawant
Counsel for the
Respondents.

ORAL JUDGMENT: Date: 2-11-1992
(Per S.K.Dhaon, Vice-Chairman)

Mr.J.G.Sawant, counsel for the respondents, states that in pursuance of the interim order passed by us on 21-9-1992 the applicant was allowed to appear provisionally in the written test. He ~~xxx~~ has, however, not qualified in the test. In view of this statement made by the learned counsel, this application has become infructuous and is liable to be dismissed.

2. Mr.Walia states that he has no

instructions as to whether the applicant appeared for the test and he failed in the same.

3. In this circumstance, we reserve the right of the applicant to get this application revived if the applicant gives contrary instructions to Mr. Walia.

4. The application is dismissed but without any order as to costs.

Usha Savara
(USHA SAVARA) 2.11.92
Member(A)

S.K.Dhaon
(S.K.DHAON)
Vice-Chairman